Declaration of Assets and Liabilities

I, SHAILENDRA PRASAD, son/daughter/wife of Keilu mahto,

aged 52 year years, belonging to Spenography P. S service and presently working as QI HAR VI DHAN CARHA PATHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No	i.	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	The second of	50,000	RAJIVI	KSHITU	SHRAMI	Ltt. Harrie
(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	2,00000	70.000	۲,	1)	
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	BRO 1-1 A 9719				
(vi)	Jewellery (give details of weight and value)	Gold-70g.	hold 260 Silver		-	-
	Other assets, such as values of claims / interests		3.0			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

als	0	have	to	be	indicated]
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Sr. No.	alter witches	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	•	←	~	wanie -	Etc. Nam 3
(ii)	Non-Agricultural Land - Location(s) - Survey number(s)	2917 - 25 29677 - 326				
	- Extent (Total measurement) -Current market value	960 9717/2	661	-		SENT
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			-	-	
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
()	Others (such as nterest in property)					e e

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(i) Loans from Banks	Department (s)	
	(ii) Loans from financial institutions	SBI vielhan mandal page	700000
	(iii) Government Dues:(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to department dealing with telephone. (e) dues to department dealing with according to the dealing with the deal	s ts	
	dealing with governme transport (including aircraft and helicopters (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up which Income Tax Returfiled. Give also Permane Account Number (PAN)] (ii) Wealth Tax [Also	to n	<u>.</u>
	indicate the assessment year upto which Wealth Tax return filed.1		
	(iii) Sales Tax [Only in case of proprietary pusiness] (iv) Property Tax		
Date of Bi Class/Grou	1p :- B		7 2 (DD/MM/YYYY)
ome Distric	B.S.S.	nme e.g. B.A.SBihar Administrat	tive Service,
I he	ereby declare that the	ne above details are true	e to the hest of my
omeuge	e and belief.		airlinder poqsil
	fing		SUBJECT OF PRASAS

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.